

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:5251
ANSWERED ON:27.04.2010
MINES INSPECTED BY IBM
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Will the Minister of MINES be pleased to state:

- (a) the names of mines inspected by the Indian Bureau of Mines (IBM) during each of the last three years and the current year, State-wise;
- (b) the details of the shortcomings noticed in such inspections and the action taken thereon during the said period, State-wise and mine-wise;
- (c) whether the Indian Bureau of Mines regulates the mining sector;
- (d) if so, the details thereof alongwith the major decision taken by the IBM during each of the last three years; and
- (e) the name of the firms/companies which have not complied with the terms and conditions laid down under the regulatory framework including the nature of such non-compliance and the action taken by the Government against the firms found guilty during the said period, State-wise, and company-wise?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) to (d): The names and details of mines inspected by Indian Bureau of Mines alongwith shortcomings noticed and details of firms/companies which have not complied with the terms and conditions and action taken thereon are available on the website of Indian Bureau of Mines (<http://ibm.nic.in>). Indian Bureau of Mines regulates the mining sector through the Mineral Conservation and Development Rules, 1988 and directions issued under these Rules from time to time.
- (e): The details of non-compliance with the regulatory framework of the Mineral Concession Rules, 1960 are not centrally maintained since the statutory powers are exercised by the State Governments.